

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 43**

**IA 5660/2023 In C.P. (IB)/773(MB)2020**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 12.04.2024**

NAME OF THE PARTIES: SHALIMAR PAINTS LIMITED V/s JK SURFACE  
COATING PRIVATE LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Ms. Grishma Mahatme, Advocate i/b Agarwal & Dhanuka Legal appeared for the Applicant.
2. Mr. Aditya Mishra, Advocate appeared for the RP.
3. Learned Counsel for the Applicant informs that Resolution plan is being negotiated by the CoC.
4. Learned Counsel for the prospective Resolution Applicant informs that revised resolution plan has been submitted.
5. List this matter on **03.05.2024** for hearing.

**Sd/-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna